

(d) by what time the de-addiction clinic in Tihar Jail is likely to be opened and the expenditure involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) It is difficult to assess the number of prisoners who are drug addicts. At present there are more than 500 prisoners in Tihar Jail who have been lodged there in connection with cases under the Narcotic Drugs and Psychotropic Substances Act and many amongst them are drug addicts.

(b) In view of the strict security checks and thorough personal searches of the prisoners as well as interviews being conducted by the Jail Administration, the quantity of the drugs being smuggled into Tihar Jail has come down though there may still be some leakage due to large numbers of 'mulakats' and visits to courts.

(c) and (d). The scheme for opening the de-addiction clinic in Tihar Jail is in the initial stages. As such, it is not possible to indicate the expenditure involved or the exact date by which the clinic is likely to be opened.

Appointment of Special Police Officers by Delhi Police

7980. SHRI SWAMI PRASAD SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether recently Special Police Officers have been appointed by Delhi Police;

(b) the procedure for selection names for these appointments; and

(c) the number of persons appointed as Special Police Officers during 1984 to 31st March, 1987, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) Respectable citizens not less than 18 years of age are appointed as Special Police Officers in their neighbourhood under the Delhi Police Act.

(c) The requisite figures are indicated below:-

Year	No. of Special Police Officers appointed
1984	Nil
1985	43
1986	530
1987 (31-3-87)	140

Items of Exports from Different States

7981. SHRI SWAMI PRASAD SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether certain items have been selected for export from each State during 1986-87 and 1987-88;

(b) if so, the names of such items, State-wise exported during 1986-87;

(c) the exclusive items selected for export from Uttar Pradesh during 1987-88;

(d) the cash crops of Uttar Pradesh selected for export during 1987-88 with place of growth of each item; and

(e) the steps Government propose to take to encourage these items for export from Uttar Pradesh during 1988-89 to 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (e). No select list of items for export is identified State-wise. However, the Government has identified 14 broad sectors for making special thrust in markets abroad, without minimising the

importance of increasing exports from other sectors. Broadly, the approach has been to identify products, sectors and industries in which we have a good export potential and to provide for these a policy framework conducive to export growth at national level. The fourteen sectors identified for special thrust effort are:

1. Tea, especially in packaged and valued-added forms;
2. Cereals, in particular wheat;
3. Processed foods, including fruits and juices, meat and meat products, and fresh fruits & vegetables;
4. Marine products, especially in value-added forms;
5. Iron Ore;
6. Leather and Leather manufactures, with an emphasis on the latter;
7. Handicrafts and Jewellery;
8. Capital Goods and consumer durables;
9. Electronics goods and computer software;
10. Basic chemicals;
11. Fabrics, piece-goods and made-ups;
12. Readymade garments;
13. Woollen fabrics and knitwear; and
14. Projects and services.

**Amount allotted for Modernisation
of Handlooms**

7982. SHRI SYED SHAHABUDDIN: Will the Minister of TEXTILES be pleased to state:

(a) the amount allotted for the programme of modernisation of Handlooms for the year of Modernisation;

(b) particulars of the scheme of Modernisation to be implemented during the year;

(c) the break-up of the amount by Schemes; and

(d) the break-up of the amount by States and the expected expenditure by the States concerned?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) An amount of Rs. 175.00 lakhs was provided for the scheme for central assistance for purchase/modernisation/renovation of looms in the year 1986-87.

(b) and (c). The scheme provides assistance @ Rs. 2000/- for purchase of an ordinary loom, Rs. 4000/- for purchase of Jacquard/Semi-automatic/Pedal loom and Rs. 1000/- for purchase of accessories, shared on 50 : 50 basis between the Centre and the States with 2/3rd as loan and 1/3rd as grant. Separate allocation for each of the components is not made.

(d) A statement showing the funds released to the States by the Central Government under the scheme during 1986-87 is given below. The States are expected to match the Central Government's contribution and spend it on the scheme.

STATEMENT

States	Amount Released (Rs. in lakhs)
1. Andhra Pradesh	18.844
2. Assam	28.351
3. Bihar	11.000
4. Gujarat	2.000
5. Jammu & Kashmir	2.760
6. Karnataka	5.000
7. Kerala	4.560